

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:34
ANSWERED ON:22.07.2003
REVIEW OF POTA
V. VETRISLVAN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons arrested under POTA since its inception, State-wise;
- (b) whether the Government have received complaints about misuse of the Act;
- (c) if so, whether the Government have constituted a review Committee in March, 2003;
- (d) if so, whether the Committee have started its work; and
- (e) the time by which report of the Committee is expected?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 34 FOR ANSWER ON 22.7 REGARDING REVIEW OF POTA

(a):As per available information the number of persons arrested under POTA is as under:

Andhra Pradesh	40
Delhi	44
Gujarat	83
Jharkhand	234#
Jammu and Kashmir	181
Himachal Pradesh	3
Maharashtra	42
Sikkim	6
Tamil Nadu	41
Uttar Pradesh	28

(b),(c) and (d): Yes, Sir.

(e) : The Committee is expected to give its recommendations/suggestions from time to time.